

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP No.560/2016  
in  
OA No.2164/2016**

**New Delhi, this the 2<sup>nd</sup> day of April, 2018**

**Hon'ble Mr. Raj Vir Sharma, Member (J)  
Hon'ble Ms. Praveen Mahajan, Member (A)**

Mohd. Pankaj Khan  
S/o Shri Mohd. Issa  
R/o Lakhnaka Road  
Near Canal Hathin  
Near Mewat Modal School  
Distt. Palwal (Haryana) .... Petitioner

(By Advocate:Shri Ajesh Luthra)  
Versus

1. Shri Alok Kumar Verma  
Commissioner of Police  
PHQ MSO Building  
IP Estate, New Delhi.
2. Shri Joy N. Tirkey  
Deputy Commissioner of Police  
(Recruitment Cell)  
New Police Lines  
Kingsway Camp, Delhi.
3. Shri G.S. Awana  
Deputy Commissioner of Police  
(Establishment)  
PHQ MSO Building  
IP Estate, New Delhi. ....Contemnors/Respondents.

(By Advocate:Shri Amit Anand)

## **ORDER (ORAL)**

**Hon'ble Mr. Raj Vir Sharma, Member (J)**

Heard learned counsel for the parties.

2. Shri Amit Anand, learned counsel for the respondents has placed before us a copy of offer of appointment No.2291-96 dated 28.03.2018. On perusal of the said order the applicant has already been given offer of appointment.
- 3 In view of the aforesaid, the CP is closed. Notices issued to the alleged contemnor are discharged. However, the applicant is at liberty to seek appropriate remedy, if any grievance survives.

**(Praveen Mahajan)**  
**Member (A)**

**(Raj Vir Sharma)**  
**Member (J)**

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